

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
2	23-2-95	<p>Heard Shri M.R.Mohanty, the learned counsel for the applicant at length.</p> <p>The grievance of the applicant is that although the Regional Director has duly examined the earlier representation, dated 12.1.1995, submitted by the applicant more or less fully, there yet is one aspect of the matter in which the factual position is different from what has been stated in the penultimate para of Annexure-9.</p> <p>This para concerns certain officials junior to the applicant with <del>an</del> alleged longer stay at Bhubaneswar, having been retained in the station while ordering his own transfer to Sonepur.</p> <p>The applicant is not quite satisfied with the general and brief observation of the Regional Director to the effect that "none of the junior officials have been retained either at Cuttack or at Bhubaneswar for more than three years and as such your contention is found to be not correct". The applicant has submitted another representation to the Regional Director on 8.2.1995 pointing out five instances where officials junior to him, and four officials who have station seniority above the applicant, have been retained. This representation is reported to have not evoked any reply from the respondent No.1 so far.</p> <p>It is directed that Annexure-10 to the present application may be examined with reference to the facts on record and a suitable disposal/decision</p>	

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Set OA. 110/95

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Contd.....		<p>may be taken in the matter on merits within fifteen days from the date of receipt of copy of this order. Copy of the original application may be sent to the respondents along with this order.</p> <p>Thus, the O.A. is disposed of at the stage of admission.</p> <p style="text-align: right;"><i>Member (Administrative)</i></p>	<p>Order No. 2 dt. 23.2.95</p> <p>Copy of original applic along with the order dt. 23.2.95 may be sent to all respondents. Copy of original order also given to Petitioner's Counsel.</p> <p><i>28/2</i></p> <p><i>SOFF</i></p> <p><i>Umm</i></p> <p><i>Received C.P. 28/2/95 Petitioner</i></p>